

COCODRIVE PRIVATE CAR OWN DAMAGE POLICY - DHFL GENERAL INSURANCE

ADD ON COVER

Personal Belonging Protector (UIN: IRDAN155RP0002V01201920/A0012V01201920)

This cover is applicable if it is shown on Your schedule.

What is covered:

We will pay for the loss or damage to personal belongings of You or any other occupants of the vehicle caused by perils mentioned under section 1 (Own Damage) of the policy while they are in the insured vehicle.

Personal belonging means, items such as clothes and other articles of personal nature including but not limited to Mobile, Laptop, Audio/Video CD's, but excludes jewellery, money, securities, cheques, bank drafts, debit or credit cards, travel tickets, paintings, curios and items of similar nature.

We will pay up to the sum insured subject to per item limit mentioned in the policy schedule during the policy period.

Special Condition:

- FIR must be lodged with the Police by You or any other occupants in the event of theft, burglary, confirming the date and time of the incident and the particulars of articles lost. A copy of FIR must be provided to us.
- Any goods or samples carried in connections with any trade or business is not covered.
- Any claim under this section will be admissible only when there is a valid and admissible claim under section 1 (Own Damage) of the policy.

Subject otherwise to terms, conditions, limitations and exceptions of the policy.

DHFL General Insurance Limited

(A Wholly Owned Subsidiary Of WGC)